

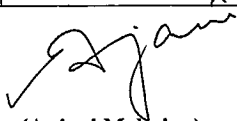
OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE
ROUSE AVENUE COURT COMPLEX, DELHI

MODIFIED DUTY ROSTER FOR THE MONTH OF SEPTEMBER, 2022

In view of the request received from Ms. Vidhi Gupta Anand, ACMM-01, dated 26.09.2022 partial modification of office last order no. 42/CMM/Rouse Avenue District Court and order no. /DR/2022/44356 -24455-C dated, 30/08/2022, Rouse Avenue District Courts, Delhi, is made as under:

Sr. No.	Name of the Duty ACMM	Duty to be performed on	In place of
01.	Ms. Vidhi Gupta Anand, Ld.ACMM-01	27.09.2022	Sh. Deepak Kumar-II, Ld. ACMM-02
02.	Sh. Deepak Kumar-II, Ld. ACMM-02	30.09.2022	Ms. Vidhi Gupta Anand, Ld.ACMM-01

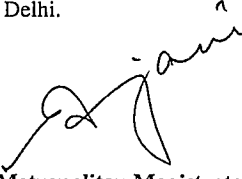
Rest of the conditions shall remain unchanged.


(Anjani Mahajan)
Chief Metropolitan Magistrate
Rouse Avenue Court Complex
New Delhi

Order No. 43/CMM/RADC/DR/2022 9573D-9593D Dated 27.09.2022

Copy forwarded for information and necessary action to:

1. The Ld. Registrar General, Hon'ble High Court of Delhi.
2. The Ld. District & Sessions Judge, (HQs), Delhi.
3. The Ld. District & Session Judge-Cum-Special Judge (P.C. Act) (CBI), Rouse Avenue Court Complex, Delhi)
4. The ACMMs Rouse Avenue District Court Complex, New Delhi.
5. The Director of Prosecution, CBI, Block No.3, II Floor, CGOComplex, Lodhi Road, New Delhi.
6. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
7. The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
8. The Website Committee, Tis Hazari Court, Delhi for uploading on the official website
9. The Branch In-charge, Care Taking, Facilitation, Computer and Filing Section, RADC, New Delhi.
10. The Reader to the undersigned.
11. The Lockup In-charge, Rouse Avenue District Court, New Delhi.
12. The Police Chowki In-charge, Rouse Avenue District Court, New Delhi.
13. For uploading on 'LAYERS'.
14. The Secy. DLSA, RADC.


Chief Metropolitan Magistrate
Rouse Avenue Court Complex
New Delhi.

